

**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
24-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 1656/2019 2. O.S. 965/2021	-

Note: Other Cases will be adjourned in the CIS

 23/6/2021

Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 24.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 488/2005		
2.	OS. 1878/2014		
3.	OS. 733/2017		
4.	MC. 230/2020		
	Arguments		
5.	OS. 1675/2008		
6.	OS. 17/2018		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 24.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 697/2016		
2.	OS. 1402/2016		
3.	OS. 1161/2017		
4.	LAC. 2/2018		
5.	OS. 1397/2018		
6.	G and WC. 15/2019		
7.	MA. 25/2019		
8.	OS. 1422/2019		
9.	OS. 1847/2019		
10.	OS. 473/2020		
	Arguments		
11.	OS. 737/2020		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **24.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 141/2005 2) OS. 1170/2006 3) OS. 43/2010 4) OS. 628/2010 5) OS. 1975/2015 6) MC. 164/2016 7) OS. 1026/2019 8) Ex. 9/2020 9) MC. 296/2020 10) Misc. 1/2021 11) OS. 845/2021 12) OS. 993/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>13) RA. 104/2012 14) OS. 45/2017</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 24-06-2021

I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <p>1. OS. 1082/2007 2. OS. 679/2009 3. OS. 1459/2012 4. OS. 934/2013 5. Misc. 45/2016</p> <p>ARGUMENTS</p> <p>6. OS. 1376/2008 7. OS. 46/2012</p>	<p>-NIL-</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 24-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1321/2005	1. OS. 783/2009
2. OS. 1505/2006	2. OS. 1059/2009
3. OS. 2101/2006	3. OS. 1136/2009
4. OS. 2271/2006	4. OS. 770/2011
5. OS. 2297/2007	5. OS. 1319/2011
6. OS. 1827/2008	6. OS. 171/2014
7. OS. 2149/2008	7. OS. 219/2014
8. OS. 243/2009	8. OS. 267/2014
9. OS. 334/2009	9. OS. 625/2014
10. OS. 390/2009	10. OS. 853/2014
11. OS. 475/2009	11. OS. 1149/2014
12. OS. 521/2009	12. OS. 1502/2014
13. OS. 667/2009	13. OS. 1515/2014
14. OS. 667/2009	14. OS. 806/2020
	15. MA. 66/2020
ARGUMENTS	
15. OS. 1066/2011	

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **24-06-2021**

V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1. O.S.133/2011 2.R.A.148/2012	Arguments 1. R.A.135/2013 2.R.A.63/2020
Hearing 1.O.S.1209/2019 2. O.S.994/2021	Hearing 1. O.S.1463/2017


IV ASCJ 23.06.2021
Bengaluru Rural District, Bengaluru